

52. M/s Cetus Electronics Pvt. Ltd., Hoogly (W.B.)
53. M/s Electronic Communication Service, Bangalore.
54. M/s Televox Limited, Bhimtal.
55. M/s Ericson India Ltd., Calcutta.
56. M/s Rakul Dhawan, New Delhi.
57. M/s Radofin Electronics (I) Ltd., New Delhi.
58. M/s Semotron Instruments (P) Ltd., Lucknow.
59. M/s VCK Electrotechnique, New Delhi.
60. Lt. Col. J.S. Guleria (Retd.), New Delhi.
61. M/s Banga Rhythm Corner, Chandigarh.
62. M/s Electronic Consortium (P) Ltd., New Delhi.
63. M/s Alcuin Tapes, New Delhi.
64. M/s Eskay Electronics (India) Pvt. Limited, New Delhi.

Recovery of Chinese Arms from Communal riots affected areas

9144. DR. VASANT KUMAR PANDIT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that during recent communal riots, as a result of raids conducted in some cities, Chinese made arms were recovered;

(b) whether smuggling of arms across the border has increased recently;

(c) whether it is also a fact that in Moradabad and Aligarh, Government have taken decision to withdraw all licensed arms from the affected areas for a period of two years and strengthen vigil to check smuggling of arms from across the border to the Northern border; and

(d) if so, the policy of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (d). The required information is being collected from the State Governments and will be laid-down on the Table of the House on receipt.

Setting up of a Central Secretariat Official Language Service

9145. SHRI LAKSHMAN MALLICK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to establish a Central Secretariat Official Language Service in order to provide adequate promotional opportunities to employees dealing with Government business in Hindi; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir. In order to bring about uniformity in pay-scales, service conditions, recruitment procedure, etc. of Hindi posts in the different Ministries/Departments and their Attached Offices, as also to provide equal and appropriate promotion opportunities to the incumbants of these posts, it has been decided to constitute a separate service cadre called the "Central Secretariat Official Language Service".

(b) The Services is proposed to have the following five grades of group 'A', 'B' and 'C' posts:

Grade	Post and pay-scale	Group
I	Director (Rs. 1500-1800)	Central Civil Service, Group 'A'
II	Deputy Director (Rs. 1100-1600)	
III	Asstt. Director (Rs. 650-1200)	Central Civil Service Group 'B'
IV	Senior Translator (Rs. 550-800)	Central Civil Service Group 'C'
V	Junior Translator (Rs. 425-700)	

The rules relating to the proposed Service are being finalised in consultation with the Department of Personnel and Administrative Reforms and the Union Public Service Commission.

Proposals for Modernisation of Cement Industry

9146. SHRIMATI MADHURI SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether several cement manufacturing units in the country have submitted the modernisation proposals to effect increase in production;

(b) if so, the companies which have submitted the modernisation plans;

(c) the details of the proposals;

(d) whether Government propose to provide financial aid in the implementation of modernisation schemes; and

(e) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (c). Cement Manufacturers Association have indicated that they have received modernisation plans from a number of cement factories and that they would be forwarding them to

the Government. These plans have, however, not yet been received.

(d) and (e). The need for modernisation of cement industry has been engaging the attention of the Government and details are being worked out.

Distribution of Cement

9147. SHRI KAMLA MISHRA MADHUKAR: Will the Minister of INDUSTRY be pleased to state:

(a) whether the public is experiencing great difficulty in getting the permits of cement from the concerned authorities in time;

(b) whether it is also a fact that there are complaints in the distribution of cement all over the country;

(c) whether Government have taken any note of the difficulty of the public in getting the cement;

(d) if so, the action taken in the matter; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) to (e). There is a general shortage of cement in the country. In such circumstances, it is possible that some inconvenience is experienced by the public in obtaining their requirements of cement. Cement is a statutorily controlled commodity. Powers have been delegated to the State Governments who are fully competent under the Essential Commodities Act to deal with such complaints. The State Governments have already been advised of the need to devise effective scheme for control over public sale and distribution of cement. Essential features of the scheme suggested are